GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:395 ANSWERED ON:09.08.2012 BAN ON PESTICIDE ENDOSULFAN Muttemwar Shri Vilas Baburao;Sharma Shri Jagdish

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Supreme Court has banned the production, sale and use of pesticide endosulfan considering it harmful for both the human and cattle:
- (b) if so, the details thereof;
- (c) whether the Government is aware that endosulfan is being sold in agriculture Centres and seeds shops in the country; and
- (b) if so, action taken by the Government against the guilty persons to prevent the sale of endosulfan?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) & (b): As per information received from Department of Agriculture and Cooperation, the Hon'ble Supreme Court of India in Writ Petition (Civil) No. 213 of 2011 filed by Democratic Youth Federation of India v/s Union of India & Others vide its ad-interim order dated 13.05.2011 has banned the production, use and sale of endosulfan all over India till further orders.
- (c) & (d): No report has been received that endosulfan is being sold in the country.